

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3277
ANSWERED ON:15.04.2002
PENDING PROJECTS UNDER CRZ GUIDELINES
N.T. SHANMUGAM

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large number of projects are pending with the Government for clearance under CRZ guidelines;
- (b) if so, the details thereof, State-wise and project-wise;
- (c) whether the Government have received any requests from Tamil Nadu for early clearance to the pending projects of the State under CRZ guidelines;
- (d) if so, the details thereof; and
- (e) the time by which each of the pending projects is likely to be cleared ?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a) & (b): For want of complete information, twenty one projects from various Coastal States/ Union Territories are pending for CRZ clearance. These relate to construction of ports / jetties, sea-links, roads, storages and pipelines, golf course and beach resorts. The state-wise break-up is as follows:-

Andaman & Nicobar Islands	2
Goa	2
Gujarat	4
Karnataka	2
Kerala	4
Lakshadweep Islands	3
Maharashtra	1
Tamil Nadu	1
West Bengal	2

- (c) & (d): No specific request has been received recently from Government of Tamil Nadu for early clearance of the pending projects.
- (e): The requisite information would need to be obtained and examined before taking a decision on these projects.